COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 232 OF 2014 &
IA NO. 369 OF 2014

Dated : 01st August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:
Pune Power Development Pvt. Ltd. … Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors…. Respondent(s)

Counsel for the Appellant (s) : Ms. Deepa Chawan
Mr. Hardik Luthra
Mr. Ravindra Chile

Counsel for the Respondent(s) : Mr. Sriranga S.
Ms. Srishti Govil for R-2 to R-3

ORDER

List the matter for hearing on ***09.08.2018*** ***(on Top of Board),*** as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr